

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 309 OF 2017**

**Dated: 13<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Jala Shakti Ltd.**

**.... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory Commission &  
Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s)

: Mr. Pradeep Misra  
Mr. Suraj Singh  
Mr. Manoj Kr. Sharma for R-1

Mr. Anand K. Ganesan  
Ms. Swapna Seshdari  
Ms. Parichita Chowdhury for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **14-2-2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/js*